



033686



GOVERNMENT OF KERALA
Finance (IT-SF) Department
CIRCULAR

No. 20/2019/Fin

Dated, Thiruvananthapuram, 08/03/2019

Sub:- Finance Department-Individual login to all employees in SPARK - Instructions – Issued - Reg.

- Ref: - 1) G.O.(P) No. 109/2016/Fin dated, 29.7.2016
2) G.O.(P) No. 138/2016/Fin dated, 23.9.2016
3) Minutes of the IFMS review meeting held on 13.12.2018
4) File No. 1087004 SPK-A2/21/2019-Fin

As per para 2(i) of the G.O. read as second paper above, all employees were given login facility in SPARK during 10th to 20th of every month to view their pay and other details. Further as per the decision taken in the IFMS review meeting held on 13.12.2018, it was decided to provide individual login to all employees to view their e-Service Book and pay and allowance details in SPARK at any time. It was also decided later that the employees may be permitted to register themselves in the system with due verification of Name, Date of Birth, Aadhar Number, mobile number and e-mail of the employee updated in SPARK and also based on an One Time Password (OTP) sent to their mobile number registered with SPARK.

Accordingly such a facility has been provided in SPARK and all regular employees are informed that those who don't have any user credentials to SPARK can register online by themselves (visit www.spark.gov.in/webspark) to get login credentials in SPARK.

The following instructions are also issued in this connection.

1. If the details mentioned at first para above are not updated or incorrect in SPARK, then the employee concerned should approach their DDO / Establishment Section to update/correct the details in SPARK. No communication in this connection will be entertained by SPARK PMU under any circumstances.
2. All DDOs and Head of Offices are again directed to update the personal details of all employees, working under their control, in SPARK, immediately.
3. All DDOs / Establishment users/ Head of Offices are directed to ensure the guidelines issued in para iv of the G.O. read as first paper above while generating PEN for fresh employees. PEN is to be generated for a new recruit only after confirming that he/she is not having any PEN while working under Aided sector or under some provisional service at different spells in broken periods.
4. PEN generated for an employee is intended for the entire service of the employee under Government and not to be created as and when employees are transferred to another department. Duplication of PEN for an employee due to creation of new PEN at new station by the DDO / Establishment User / Head of Office, ignoring the warning message in SPARK, will be viewed seriously and stringent action will be suggested.
5. Generation of PEN for temporary employees (other than part time employees) entitled to draw remuneration from "02 wages" head of account should be avoided and laxity in this regard will be viewed very seriously.
6. Employees can view their personal details, e-SB, pay and allowance details, salary drawn particulars for a period, AG slip details in case of Gazetted employees etc. using this individual login facility. Any corrections / missed entry in the data, if found, the

employees should approach their DDO / Establishment Section / Head of Office for correction / updation of the same in SPARK.

7. The PEN generation in SPARK will be monitored by SPARK PMU henceforth and the laxity from the part of department officers in creating PEN unnecessarily will be viewed very seriously.

All DDOs / Head of Offices / Head of Departments are directed to circulate the content of this circular to all the employees under their control promptly and without any delay.

MINI V R
Joint Secretary (Finance)

To

The Principal Accountant General (A & E/G&SSA) Kerala, Thiruvananthapuram.
The Accountant General (E&RSA), Kerala, Thiruvananthapuram.
The Chief Project Manager (SPARK), SPARK PMU, Thiruvananthapuram
The Director of Treasuries, Thiruvananthapuram
Finance (Admn-A/B/C, Accounts-A/B, Estt-B/C/D) Departments
All Heads of Departments (through their Administrative Department).
All Sections in Finance Department (through e-office).
All Departments in Secretariat (through e-office).
The Nodal Officer, www.finance.kerala.gov.in.
The Stock file/Office copy.

Forwarded By order

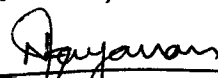


Section Officer

Endorsement on FW3-40608/2010(2) dated 10.04.19 of the High Court Of Kerala, Kochi-31

Copy of the Government Circular No. 20/2019/Fin dated 08.03.2019 is communicated here with for information .

(By Order)


Narayanan Moothath D.
Finance Officer

To

All Officers and Sections, High Court.
The Confidential Assistants to the Registrars and Additional Registrars,
High Court
The C Section, High Court.
The I.T. Section, High Court (for publication in the website of High Court)
The Administrative Records Section, High Court.
The File/Stock File.